

National Company Law Tribunal

Allahabad Bench

CP NO.52/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Patel Integrated Ltd.

SECTION OF THE COMPANIES ACT: U/S 391/394 of the companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	CA Anandh Singh	Authorized	Petitioner	Anandh Singh
<u>2.</u>		Representative		

Order dated 09.03.2017 CP NO 52/2016 M/S Patel Integrated Ltd

The matter is received from Hon'ble High court of Allahabad ~~under~~ as  
transferred case under section 434(1) of company act of 2013. Mr Dharendra  
Kumar appears <sup>as</sup> Proxy for O/L.

The registry of this tribunal is directed to issue <sup>a fresh</sup> notice to the party concerned.

The matter be listed on 05.04.2017

Date-09-03-2017

Shri H.P Chaturvedi (Member Judicial)